

Commission in terms of Punjab settlement.

- (3) By Shrimati Ram Dulari Sinha on Commission of Inquiry on Assam-Nagaland border incidents also at 6-00 p.m. immediately after the statement of Shri Arif Mohd. "Khan.

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Finance (Department of Revenue)

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH): Sir, I beg to lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification S. O. No. 602(E), dated the 12th August, 1985, publishing the Income-tax (Sixth Amendment) Rules, 1985, under section 2*6 of the Income Tax Act, 1961. [Placed in Library. See No. LT-1346/85.]

II. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 645(E), dated the 12th August, 1985, regarding revision of exchange rates of Swiss, France and Indian Rupees for the purpose of Customs Valuation, under section 159 of the Customs Act, 1962, together with an Explanatory Memorandum on the Notification.

[Placed in Library. See No. LT-1347] 853

Report (1983-84) of the Rashtriya Sanskrit Sansthan., New Delhi

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): Sir, on behalf of Shri K.C Pant, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

- (ii) Annual Report of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1983-84.

- (it) Statement by Government accepting the above Report.

- (iii) Statement giving reasons for not laying simultaneously the Audited Accounts and Audit Report of the Sansthan for the year 1983-84.

[Placed in Library. See No. LT-1352] 85 for (i) to (iii)]

I. Report and Audited Accounts (1981-82 to 1983-84) of the Central Research Institute for Yoga, New Delhi

II Report and Certified Accounts (1983-84) of the National Institute of Ayurveda, Jaipur and related papers

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA). Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Audited Accounts of the Central Research Institute for Yoga, New Delhi, for the year 1981-82.

- (b) Review by Government on the working of the Institute during the year 1981-82.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-1158] 85 for (a) to (c)]

- (ii) (a) Annual Report and Audited Accounts of the Central Research Institute for Yoga, New Delhi, for the year 1982-83.

- (b) Review by Government on the working of the Institute during the year 1982-83.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

- (iii) (a)* Annual Report of the Central Research Institute for Yoga, New Delhi, for the year 1983-84.

- (b) Review by Government on the working of the institute during the year 1983-84.

* Delay statement was laid on the Table on the 31st January, 1985.

(iv) Annual Accounts of the Central Research Institute for Yoga, New Delhi, for the years 1981-82 to 1983-84, together with Audit Report thereon. (Placed in Library See No. LT-1273 (ii) to (iv)]

(v) (a) Annual Report and Certified Accounts of the National Institute of Ayurveda, Jaipur, for the year 1983-84, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-1354/85 for (a) to (c)]

I. Delhi Police (Appointment and Recruitment) (First Amendment) Rules, 1985.

II. Notification of the Ministry of Industry and Company Affairs (Department of Industrial Development)

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHD. KHAN). Sir, I beg to lay on the Table—

I. A copy (in English and Hindi) of the Delhi Administration, Notification No. F. 10/46/83-Home (P) Estt., dated the 12th June, 1985, publishing the Delhi Police (Appointment and Recruitment) (First Amendment) Rules, 1985, under sub-section (2) of section 148 of the Delhi Police Act, 1978.

[Placed in Library. See No. LT-1316/85.]

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Industry and Company Affairs (Department of Industrial Development), under sub-section (2) of section 18AA read with the proviso.

to the sub-section (2) of section ISA of the Industries (Development and Regulation) Act, 1951:—

(i) S.O. No. 596(E), dated the 8th August, 1985, regarding extension of period of take over of M/s. Dr. Paul Lohmann (India) Limited, Calcutta, up to 8th October, 1985.

(ii) S.O. No. 597(E) 18AA/IDRA/85 dated the 8th August, 1985, regarding extension of period of take of M/s. Indore Textiles Limited, Ujjain, Madhya Pradesh, upto 11th February 1986.

[Placed in Library. See No. LT-1359/2 for (i) and (ii)]

I. Report and Audited Accounts (1983-84) of the Nehru Memorial Museum and Library, New Delhi.

II. Notifications of the Ministry of Personnel and Training, Administrative Reforms and Public Grievances and Pension (Department of Personnel and Training)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO): Sir, I beg to lay on the table—

I. A copy each (in English and Hindi) of the following papers:—

(i) Eighteenth Annual Report and Audited Accounts of the Nehru Memorial Museum and Library, New Delhi for the year 1983-84.

(ii) Review by Government on the working of the Nehru Memorial Museum and Library.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in N.L. Library. See No. LT-1372/85 for (i) to (iii).]

II. A copy each (in English and Hindi) of the following Notifications